sions) of the University Grants Commission for the year 1970-71 together with the Audit Report thereon, under sub-section (4) of section 19 of the University Grants Commission Act, 1956. [Placed in Library. See No. LT-5317/73].

SHRI CHAPALENDU BHATTA-CHARYYIA (Giridih): Sir, there has been a serious lapse on the part of the University Grants Commission.

MR. SPEAKER. This is not the occasion.

SHRI CHAPALENDU BHATTA-CHARYYIA: Sir. students have been refused admission. Regarding this I want to say something. We would request the Minister to say something about this.

MR. SPEAKER: You should give it in writing. Then we shall see what we should do. I cannot permit you now for that. Now, Dr. Henry Austin.

COMMITTEE OF PRIVILEGES

SECOND REPORT

DR. HENRY AUSTIN (Ernakulam): Sir, I beg to present the Second Report of the Committee of Privileges.

RE. QUALITY OF WHEAT AND RICE SUPPLIED IN MAHARASHTRA

DR. KAILAS (Bombay South): Sir. I give notice under Rule 377 to raise the following matter of urgent public importance.

There is growing confusion prevailing in the retail and wholesale grocery shops and Government ration godowns, particularly in Bombay and Maharashta in general as the Government godowns supply inferior quality of wheat and rice containing about 80 per cent extraneous matter like sand, stones etc. to the

shops and they do not maintain regular full supply of wheat, nice and sugar. The wholesalers do not maintain a regular supply of chible oil and sugar etc. to retail shopkeepers.

I request the Minister for Agriculture and Home Affairs to bring to the notice of Government godownkeepers, wholesalers and retailers. their social obligation and to see that the supply with the is not allowed to be supphed to retail shops and retail shopksepers to the consumers. It is unfortunate that the consumer; quene up to get their ration but goback home drappointed as most of the fair price shops display that no . તહુલ , rice and edible oil are available after selling to a few. Even wheat is not available in many ration shops to all card holders. It is strange that 11 higher price is paid, these articles are available This results in law and order problem.

Sir, there is no guarantee from the State Government to supply the minimum quantity of good quality of rice and unadulterated coarse-grain and rationed articles.

Sir, recently, the Government of Maharashtra appointed six mittees for consumer articles. I do not know what is the sanctity of this gentleman's agreement? These genthemen have broken their promise several times in the past and I am sure they are going to break this promise again and hence, there should be some statutory "Bandban" provision-so that the prices do not go up again in future.

भी अगन्नाथ राव जोशी (शाजापूर) : ध्रध्यक्ष महोदय मैं ने दो बार लिख कर दिया है 377 के धन्तर्गत । मगफली इत्यादि का जो निर्यात संगातार.....

भ्रायक्ष महीवय : उसका कोई श्रीर तरीका सोचुंगा । मैंने भापको एलाउ नहीं किया....

supplied in Maharashtra

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भी जगम्माच राव जोको : मिनिस्टर साहब उपस्थित है....

स्रायस महादय : मूंगफली का कर रहा हू। कालिग एटेशन कर देगे। सगैर पूछे क्यो खडे हो जाते हैं। मैं ने सापको सनुमति नही दी हैं।

एक घौर बड़ा मसला पेश हो गया है।
पता नहीं सभी ने कालिंग एटेंशन देना शुरू
कर दिया हैं। पनास से ज्यादा घा जाते हैं
रोज घौर बड़ी मुश्किल पेश घाती है। नोटिस
साढे दस बजे तक दिये जा सकते हैं। उसके
बाद हाउस में भी स्यारह बजे घाना होता
है। मिलने का भी किसी को बक्त दिया होता
है। बिना समय लिए हुए मैम्बर भी घा धुसो
हैं। बड़ी परेशानी पैदा हो जाती है। कभी
सुना है पनाम कालिंग घटेशन। कुछ तो रहम
करना नाहिये। फिर भी कभी तमल्ली नही
होती हैं। 377 के घन्तगैत नोटिस जो होते
हैं वे भी कालिंग घटेशन पर डिरेड करने है।
उसकी भी तोड़ मरोड़ कर उसकी तरफ बना

THE MINISTER OF AGRICUL-TURE (SHRI F. A. AHMED): As the hon. Member will appreciate the distribution of foodgrains and sugar is done by the State Government The hon. Member has made allegations which are of a general nature. I shall certainly communicate these to the State Government and ask them to look into it.

MR. SPEAKER: We adjourn for lunch now and we shall re-assemble at 3 p.m₈

I thank hon. Members for the very fine, wonderful warming which they gave me on my birthday, the finest warming

SHRI S. M. BANERJEE: Wish you the best of luck, Sir.

MR. SPEAKER: I shall remember this warming all the time.

14.06 hrs.

The Lok Sabha adjourned for Lunch till Fifteen of the Clock.

The Lok Sabha reassembled after Lunch at three minutes past Fifteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

CUSTOMS, GOLD (CONTROL) AND CENTRAL EXCISES AND SALT (AMENDMENT) BILL—Contd.

MR. DEPUTY-SPEAKER: We issume discussion on the following motion moved by Shri K. R. Ganesh on the 1st August, 1973, namely:—

"That the Bill further to amend the Customs Act, 1962, the Gold (Control) Act, 1968 and the Cen'ral Excise: and Salt Act, 1944, as amended by passed".

Shri Ramavatar Shastri to continue his speech.

भी सन्तु सिममें (बांका) : उपाध्यक्ष महोदय, जिस प्रश्न के बारे में इतना हंगामा हुझा है, क्या उम के बारे में कुछ कहने देगे?

MR. DEPUTY-SPEAKER: What?

SHRI MADHU LIMAYE: About hunger-deaths in Orissa.

MR DEPUTY-SPEAKER: No. no.

श्री रामाबतार शास्त्री (पटना) :
उपाध्यक्ष महोदय, हम लोग म्बर्ण (नियंत्रण)
विधेयक के संशोधन का तीसरा बाचन कर
रहे हैं। उस दिन मैंने बताया वा कि स्वर्ण
(नियंत्रण) विधेयक को पेन करते हुए उस
समय के वित्त मंत्री, श्री मोरारजी देसाई,
ने कहा वा कि इस से हम तोने की सस्करी
को रोक सकेंने, जिल कुछ लोगों ने सीने पर
कथ्या जमा रखा है, उस को उनके पास से
निकास कर हम उस को जनता चीर देस के